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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

R.A.NO.41/97 in O.A.NO. 541/97

Between:

Dt. of Order: 9.6.97.

Dr. G. G. Ramesh

Applicant.

And

1. The Secretary, Min. of Health and Family Welfare, Geman Bhavan, New Delhi.
2. The Additional Director, Central Govt. Health Scheme, Kendriya Swasthya Bhavan, New Delhi.
3. Dr. Sudha Rani

Respondents.

Counsel for the Applicant : Mr. K. Sudhakar Reddy

Counsel for the Respondents : Mr. N. R. Devraj

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SRRI B. S. JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri K. Sudhakar Reddy counsel for the review applicant and Shri N. R. Devraj standing counsel for review respondents.

2. When the Review Application was taken up for hearing, the learned counsel for the applicant submitst that he is withdrawing the R.A. as his representation is disposed of in his favour.

3. In view of the above, the R.A. is dismissed as withdrawn. No costs.

N. R. Devraj
DEPUTY REGISTRAR (J)